

Withdrawal of proposal for setting up of State Projects in Bijaipur, Madhya Pradesh

1536. SHRI SURESH PACHOURI: Will the Minister of PETROLLUM AND NATURAL GAS be pleased to state;

(a) whether it is a fact that the Central Government have withdrawn the proposal to set up the prestigious State Project in Bijaipur in Madhya Pradesh in the Joint sector; if so, what are the reasons therefor;

(b) whether the Gas Authority of India Limited will go all alone in implementing this project; and

(c) if so, whether it will be very difficult to complete the project without extra assistance?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLUUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) to (c) Gas Authority of India Ltd. are already implementing a project for extraction of LPG from natural gas to be transported through HBI Pipeline at Bijaipur. They also propose to set up a Project for production of propylene and polypropylene at Bijaipur.

No budgetary support is envisaged for both the projects.

Proposal to connect all production Centres in N.E. Region by Pipeline

1537. SHRI SURESH PACHOURI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:-

(a) whether it is a fact that Government are considering a proposal to connect all production centres of natural gas in the North-Eastern Region by a pipeline;

(b) if so, what are the areas likely to be covered;

(c) what is the present total production of natural gas;

(d) to what extent the natural gas is used, as an industrial and domestic fuel;

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(e) what will be the increased production of natural gas during 1989-90?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) GAIL have proposed to construct a trunk pipeline from Nahorkatiya upto Amguri; this pipeline is expected to be fed with gas from various fields in Upper Assam.

(c) The production of natural gas in Assam during 1988-89 was about 5.9 MMCMD. ■

(d) About 0.7 MMCMD of gas has been committed for use as industrial/domestic fuel. In addition 2.6 MMCMD of gas has also been committed for use as a fuel for power generation.

(e) During 1989-90, the production of natural gas in Assam is expected to be about 6 MMCMD.

Allotment of industrial plots at Patparganj, Delhi

1538. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3212 given in the Rajya Sabha on the 22nd August, 1988 and state;

(a) the total number of applications, groupwise, received by his Ministry for allotment of plots in the Functional Industrial Estates, Patparganj, Delhi during the last year; and

(b) by when and how these plots are to be allotted to the applicants?

THE MINISTER OF STATE IN THE DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) According to Delhi Administration about 26,000 applications

have been received for all the seven functional groups for which allotment is proposed in Functional Industrial Estates, Patparganj, Groupwise sorting of the applications has been undertaken.

(b) The Delhi Admn, has recently decided to make allotment by draw of lots.

सरकारी क्षेत्र के औद्योगिक प्रतिष्ठानों के लिये अतिरिक्त राशि का प्रबंध

1539. श्री राम जेठमलानी :

सरदार जगजीत सिंह झरोड़ा :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार सरकारी क्षेत्र के औद्योगिक प्रतिष्ठानों में उत्पादन और लाभांश में वृद्धि करने के उद्देश्य से सातवीं पंचवर्षीय योजना-वधि में 2,000 करोड़ रुपये की अतिरिक्त राशि प्रदान करने का विचार रखती है ;

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ;

(ग) क्या यह भी सच है कि अपने उत्पादन में वृद्धि के बावजूद ये औद्योगिक प्रतिष्ठान घाटा उठाते आ रहे हैं; और

(घ) यदि हां, तो सरकार की इस संबंध में क्या प्रतिक्रिया है ?

उद्योग मंत्री (श्री जे० वेंगल राव) : (क) और (ख) केन्द्रीय सरकारी क्षेत्र के उद्यमों के लिये स्थिर मूल्य (आधार वर्ष 1983-84) पर सातवीं योजना परिव्यय राशि 43137 करोड़ रुपये थी। चालू मूल्यों पर परिशोधित योजना परिव्यय राशि 63256 करोड़ रुपये है।

(ग) वर्ष 1987-88, केवल जिस अवधि तक की जानकारी उपलब्ध है, के दौरान केन्द्रीय सरकारी क्षेत्र के सभी उद्यमों के उत्पादन के मूल्य में कुल मिलाकर वृद्धि 65030 करोड़ रुपये से 73805 करोड़ रुपये तक हो गई है। केन्द्रीय सरकारी क्षेत्र के कुल 221 चालू उद्यमों में से सरकारी क्षेत्र के 102 उद्यमों ने इस वर्ष के दौरान घाटा उठाया है।

(घ) सरकार केन्द्रीय सरकारी क्षेत्र के उद्यमों के कार्यचालन की निरन्तर समीक्षा करती रहती है। सरकारी क्षेत्र के उद्यमों के कार्य-निष्पादन को बेहतर बनाने के लिये सरकार द्वारा किये गये उपायों का ब्यौरा लोक उद्यम सर्वेक्षण 1987-88 के खण्ड 1 के पृष्ठ संख्या 229 से 230 तक दिया गया है।

Multinational Companies pressure tactics on their Indian Counterparts

1540. PROF. C. LAKSHMANNA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the multinational companies use veto power in their Indian Associated Companies;

(b) if so, what are the consequences of such a veto power; and

(c) what steps would be taken to correct this serious problem?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c) Articles of Association of certain companies provide, *inter-alia*, that no resolution shall be passed by the Board of Directors unless a particular director has voted in favour of the resolution. As per legal advice, such a provision cannot be held to be violative of or ultra vires the provisions of section 9 of the Companies Act, 1956 and that there is no clear repugnancy between any of the provisions of the Act and the Articles in question.